REMOVAL OF ENCROACHMENTS ON LAND IN THE NAME OF RELIGION BILL*

SHRI B.V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to prevent the encroachments on land in the name of religion.

MR. DEPUTY-SPEAKER : The question is :

> "That leave be granted to introduce a Bill to prevent the encroachments on land in the name of religion.

The Motion was adopted.

SHRI B.V. DESAI : I introduce the Bill.

15.40 hrs.

ANTI-POPULATION EXPLOSION BILL — *Contd.*

MR. DEPUTY-SPEAKER : Now, we take up further consideration of the following motion moved by Shri P. Rajagopal Naidu on 27 July, 1984, namely :—

> "That the Bill to provide for measures to restrict the growth of population in the country, be taken into consideration."

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : This is an important Bill because it deals with population and also measures that are required for the control of population. There can be no two opinions in this country about the control of population. I have seen no serious political party opposing control of population except certain parties based on religion or religious groups. And also the differences are as to the methods that are to be adopted—whether compulsion should be adopted or persuasion should be the method. I feel that the democratic method is persuasion. Unless and until people feel for themselves that it is necessary, by compulsion it is not possible. And the most important thing is to educate them, to make them conscious so that they voluntarily come forward for population control, for restriction of birthrate. The greatest impediment, to my mind, is the illiteracy in our country. Most of our people live in the villages. And in the villages they are still ruled by customs, traditions, obscurantist ideas and in certain spheres, religion also plays a dominant role. That is why, some reform in the religions is also necessary so that they can adopt the modern attitude. While having no quarrel with the Government in its policy on family planning through persuasive method, I have definitely a quarrel with them so far as their profession is concerned. Everywhere you will find the boarding '*If you want to have a happy family, have a small family*'. Will the Government guarantee to all the families which are small that they will be happy ? For happiness what is necessary is bread, shelter, education, health and security. I think, by simply restricting the family our people would not get all these things. And also a very dangerous idea is propagated amonst the people that the root cause of our misery is our population. The whole emphasis is on population. Is it true that because of our rising population our poverty is increasing ? The Government would like us believe that this is the main reason. I would suggest that this is a very wrong notion.

While admitting that population control is necessary, I must emphasize the fact that population increase is also the result of low standard of living. It has been proved conclusively by the social scientists, by the experts, that the countries where the protein intake is less, where the people live in poverty, there is a tendency for growth in population. Look at the African countries, where the per capita income is low. Some of those countries are developing and some of them are under-developed. The growth of population is directly related to the abject poverty they are in. I would refer to a book, which is still regarded as an authority on the subject, *Geo-politics of Hunger* by Castro (not by Fiedel Castro, but by FAO expert Castro), where he has proved by statistics

---

*Published in the Gazette of India Extraordinary, Pt-II, section 2, dated 10.8.84.

that growth in population and poverty go hand in hand. To fight population growth one has to fight poverty. If a country can successfully fight poverty, it can successfully contain the growth rate of population.

Again, I would request you to look at the developed countries, where the growth of population creates no problem. In those countries the problem is that the growth of population is not enough, which is also a danger to the economic productive system. Why is it that we find that in most of the developed countries they do not have the population problem or explosion ? Two hundred years ago they were facing the same problem. But, with industrialisation, with higher standard of living, with spread of education, they were able to control the growth in population and today in some of those countries they have minus growth rate in population, which is a danger.

I would like to quote some statistics to prove that what the Government of India is saying through its propaganda machinery is not only unfounded but it is also dangerous in the sense that instead of identifying the real problems, they would be putting emphasis on a problem which is secondary. What is the growth rate of population in India ? I can give the figures from the 1981 census in thousands :

1911-1920	...	48.1
1921-1930	..	46.4
1931-1940	..	45.2
1941-1950	...	31.9
1951-1960	..	41.7
1961-1970	..	41.2
1971-1980	..	37.2

So, from 1911 to 1980 the birth rate per thousand has come down from from 48.1 to 37.2. So, it is not true to say that it is not declining. The birth rate per thousand of population is declining.

There is also a happy sign that the death rate per thousand is declining. During the period 1911-1920 it was 48.6 per thousand. In the decade 1971-80 it has come down to 15. So, there has been a fall in both the birth and death rate. So, we cannot say that in India there is an enormous growth in birth rate. What is the projection for this century ? According to the 1981 census, the projection in birth rate per thousand is :

1981-86	..	32.46
1981-91	..	32.30
1991-96	..	31.97
1996-01	..	31.06

The projection can be maximum, medium or low. I am not quoting the lowest projection, but the maximum. So, it would come down from 48 1 to 31.06.

It should also be noted that the birth rate in India is lower than that of many other African and Asian countries. There are some countries where the birth rate is higher than that of India. Even, then, as I have already said, it has to be brought down. It is true that in spite of the falling birth rate, in absolute terms the population is increasing.

Along with the increase in population, the number of poor people is also increasing. In spite of all our development—I do not deny that there has been development—why or how is it that the number of people who are below the poverty line is not falling, whatever may be the principle ? There are many statistics given. The people who are below the povertyline depend on what criterion you adopt to determine it. In our country, what is the criterion taken ? If a man only eats food, he does not buy any cloth or medicine, if he does not spend anything on education, if he survives just like an animal, he is above the poverty line. Even by this criterion, not more than 50 per cent of the people can cross that line. The other 50 per cent are leading the life which is worse than that of an animal.

MR. DEPUTY-SPEAKER : Two hours were allotted for this item. We have already

[Mr. Deputy-Speaker]

exhausted it. There are still 5 or 6 members wanting to speak. Is it the consensus of the House that we will extend the time by one hour ?

SOME HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : All right. It is extended by one hour.

SHRI SATYASADHAN CHAKRABORTI : Instead of talking of population as such, in terms of numbers, we should talk of optimum population.

There is a scientific approach given by Collin Clark, the noted Economist, that whether a country is over-populated or not is to be determined by the optimum population necessary to utilise all its idle resources. Thereby a country may remain over-populated even if its absolute population is very little. Suppose a country where the economic growth rate is very low, even its population is just five crores, it may be over-populated because people may not find jobs. So, the basic question is whether we are in a position to utilise all our resources, in other words whether we have been able to maximise our production bringing all our resources into operation ? The Minister will have to say whether in India we have been able to do it. I would say no, we haven't.

Secondly, Sir, poverty is not simply because of the growth rate of population. You may have enough food in the country, but even then there may be famine. The main question is whether the people have got the purchasing power to satisfy their demands or not. So, production is important. The Government has given the slogan of productivity. But if there are not sufficient people to consume it, it becomes the question of produce and perish. The main question is purchasing power. Recently, Shri Amratiya Sen, a famous economist, in his book has said that the famine or all this poverty is a question of the purchasing power of the people.

Suppose in India our production has gone up. Is it true that the per-capita consumption of food has also gone up ? No, it has not. It is because per-capita consumption of food will go up only when the people will have a higher purchasing capacity. That depends on their levels of income, the levels of prices, the levels of employment. So, simply to say that by controlling population you control everything, not only it will be misleading the House, but it will be dangerously misleading the people also. Of course, the failure of the Government will be actually concealed from the eyes of the people and the Government will put emphasis that the people are poor because the people are producing more children. So, the Government has got to do nothing. The economic level has got to do nothing Maximising production and also the consumption, has got to do nothing. Only if you control the population, you can have a happy family.' That is seen in the hoardings : Limiting your family is an apparatus to happiness. Now, tell me if a man is unemployed and if he has only a limited family or even if he is not married, then how is he going to solve his problem ? I would never say that there is no need of population control. There is a need for it. If we are planning for our economic development, there must be planning in population also, but unfortunately the Government is over-emphasising this point.

PROF. N.G. RANGA : Which point ?

SHRI SATYASADHAN CHAKRABORTY : The point that poverty is the result of population growth.

PROF. N.G. RANGA : Who said that ?

SHRI SATYASADHAN CHAKRABORTY : They don't say that poverty is due to the existing system that is operating in our country.

The economic system based on exploitation of man by man, the economic system where there are idle resources, the economic system —Prof. Ranga, where you have the machine, where you have the infrastructure, where you have the man, there the machine is idle, the man is idle, the machine is rusting, and this is the economic system.

And why is that there is uneployment, why is it that there is poverty ? First of all, how can you give employment to the people who are living in villages ? It is a simple economics. Either they will have to work on the land or they will have to work in the small-scale or village or Khadi industries and all that. Because of the fact that a microscopic minority control greater areas of cultivation, the majority of them are landless. So long as they remain landless, they have to work on the land of others and depend on the wages that are given by the owners. And the wages are so low that it is very difficult for them to keep their body and soul together. And that is why, Mr. Deputy-Speaker, Sir, today when we talk of land reforms, some people think that this is a Left Front Government's thing. When you talk of sincerely implementing land reforms, they think that this is a Communist programme. But look at your Resolutions. You raised more slogans than the Left Front Government is trying to implement today in West Bengal. It is the Congress Resolution which said that to fight poverty in India there must be drastic land reforms and land must go to the tiller. Today some people say that they are farmers ; most of them do not know where things grow. They are all owners, not farmers. The richer class people do not work on the land, they only get profits and the Government is out to protect their interests. What about those 45 to 50 per cent of the people who have no land ? With the growth of industry the surplus population would work in the industries. But what is happening in India now ? Because of the arrested growth of industries, because of the stagnation, the people who are uprooted economically from the villages come to the cities, but they do not find employment there. This is the problem. So it is not a population growth, it is an industrial growth How can you have industrial growth ? If you do not have that land reform, the purchasing power of the millions of our people would remain low thereby shrinking the market where the things would be sold. This is economics. Then, why is it that there is arrested growth in the factories ? Sir, whatever is produced in the factory has got to be sold in the market. Who is going to purchase things that are produced in the factories ? The poor people. If they remain below the poverty line, then there will be a shrink in the market. Then there will be a drive for export. But you cannot export because you have strong competition outside. You have to expand the internal market and for that, land reform is necessary and also for that the monopoly houses—when we say 'nationalisation', some people think that it is a mantra. No. If you don't do this, you cannot solve the economic problem because 'monopoly' means restriction of production, 'monopoly' means—you consult any text-book, Prof. Ranga, you are an expert on economics. What is the definition of 'monopoly' ? Restriction of production because in perfect competition, what is the motto ? No single producer can control production.

Under monopoly, oligapoly and monopsony, we control and thereby restrict production and also push up prices. We get extra profit. That is why, we demand that there should he nationalisation of the big industries and Government should encourage the growth of small industries which will give employment and where production will go up.

Instead of concentrating on population and every time saying that there is growth of population and what can we do, population is growing, you only try to conceal your failure. You do not identify the real problem and you do not take correct, appropriate and radical measures..You cannot say because of the fact that you represent the kulaks, you represent the monopoly houses...(*Interruptions*).

I would like to know from the hon. Minister talking that they have a different system and we have this system and all that is useless. Say—how China with higher population is pulling on ? When you say inflation is global, you compare. It is not global. It is a socialist country and that is why there is inflation. In China, population is higher than that of India and the arable land is less than that of India, how is it though they control population. I have never said that to control population is not necessary. Why is it that they have been able to solve their unemployment problem ? How is it that their production is higher than that of India in steel, cement and every-

[Shri Satyasadhan Chakraborty]

thing. Going by the World Bank Report their standard of living is much higher than that of India. You will have to explain it.

Instead of talking of the population growth, which is enemy number one, they must attack the kulaks, landlords, monopolists and they must also radically change economic system whereby with the spread in education, rise in the standard of living of the people, there will be a decline in the growth of population and I have already shown that there is decline in the growth of population and also there has been decline in death rate which is good. This is because of the good medical education facilities. I do not say that you have not done anything. For the poor people you have done very little. Because it is a private Member's Bill, not to score a debating point, I am raising a fundamental issue. Compare it with other countries and say whether they are going to adopt those measures or not.

SHRI BISHNU PRASAD (Kaliabor): The population explosion is the primary impediment of socio-economic development in our country. Unless we arrest the growth of population in our country in a stringent manner, we will not be able to come up with a better standard of living. The standard of living will remain as it is. In our country 37% people are living below the poverty line. It is expected that at the end of the Seventh Plan the percentage of people living below poverty line will come down to 21% and at the end of the Eighth Plan it will come down to 10%. This is as per the Report of the Planning Commission.

Sir, the Government is trying its best to control the birth rate and in our country since it is voluntary the Government cannot control the birth rate by force. We have been educating the people to take to the family planning measures voluntarily. So, it is not possible to bring down the present population growth rate to zero rate or even less than what it is at present.

I may point out how population is growing in our country. You will be surprised to know that since 1921 to 1980-81, it has risen from zero per cent to 25%. In 1921, my State Assam's population was 51,57,789 and the All-India population was 25,12,39,492. Then, the percentage rate of growth in my State was 19% and that of All-India was (—)0.40% Now, Sir, after independence when progress is made in the country, the All-India population was 36,09,50,365 in 1951 and in Assam it was 88,30,732. This percentage rate of growth was 19 30 for Assam and 13 20 for All-India.

16.12 hrs.

[SHRI CHINTAMANI PANIGRAHI *in the Chair*]

SHRI BISHNU PRASAD: In 1961, it had grown enormously. Assam's population was 1,18,73,000 and the growth rate was 34.45%. During the same period, the All-India population was 43,90,72,582 and the growth rate was 21.50%. In 1971, it had become 1,49,57,542 in respect of Assam and 54,81,59,652 for the All-India. In 1981, when the census was completed, it has been found that the All-India population was 68,51,85,000 and the Assam population—projected figure—was 1,98,87,000. The percentage of growth was 36% in Assam whereas in the country it was 25%.

At the same time, the death rate in our country is decreasing. In Assam, in 1970 it has been said in the report which I have got, the death rate was 16.2% and the All-India rate was 15.7%. In 1980, in Assam, it was 10.7% and All-India was 12.4%.

16.14 hrs.

[DR. RAJENDRA KUMARI BAJPAI *in the Chair*]

SHRI BISHNU PRASAD: It proves that the death rate is decreasing and at the same time, the population is increasing so enormously that we must take it as a chaos. The Government is doing its best to control the population. In fact, India is the first country which has introduced population control measures at the Government level just 30 years ago. Now, it has been said while the population is increasing, there

is a division of urban population, and rural population in the country. At the same time, where the population is increasing, the poverty is also increasing at the same rate. Particularly in the rural areas, the population is increasing. In our country, 76% of our population live in rural areas and because of this, we have not been able to provide in the rural areas, education and other facilities of life and better standard of living to the people. Out of 68 crores of population, 52 crores live in rural areas and 16 crores live in urban areas. The urban-rural distribution of population pattern indicating that India continues to be predominantly rural, although urban population has increased to some extent.

The noted environmentalist Dr. Rashmi Mayur has said that 50% of the world's population would be urbanished by 2,000 AD and most would be urbanised within the next 100 years.

At the end of the century, Mexico would top the list with 31 million people while Calcutta and Bombay will be having 23 million and 16 million population respectively.

We have to deal with this present situation in a manner which we can control and better the standard of living of our people.

In our country, what is necessary is that we must give a fillip to the urban areas in our country. If the rural areas can be urbanised and we can better their standard of living and if all the necessities of life along with education are provided, then it will be possible to deal with this menace.

Secondly, if we can industrialise the country and give more facilities, then it will be possible to restrict the population of the country.

Thirdly, literacy must be increased. If we can educate the people, we will be able to restrict the population and then, the acceptance of the family planning will be larger. Where the females participate in large numbers in the work force, there the population is less.

In the Western countries, therefore, the population is decreasing. Rather it has reached zero growth rate. This is because the literacy there is high and also the female participation in the work force is larger. Take West Germany and Belgium. There, the population growth rate is zero. But the economic growth is increasing. Therefore, they are having better standard of living and people could live in a better way.

We have to reach our womenfolk in the rural areas and make them understand that by reducing the number of children, we can improve the status of the family and raise the level of life and open up opportunities of education and employment for the children. If we can make them understand these things, then the womenfolk will definitely come forward to accept the family planning methods. A strong political will is also necessary to bring down the population growth. The message should be given to people through radio, television and newspapers as well as through religious places as is being done in Indonesia, a Muslim country. There, through religious places they pass on the message to the people and the necessity of adopting family planning is thus taught in that country. Therefore, the population is reduced in Indonesia and some other countries which are taking to family planning seriously.

The present growth rate of population in our country is 2.2 per cent and it is expected that in the Seventh Plan it will come down to 1.8 per cent. My friend, Mr. Satyasadhan Chakraborty, was talking about China. In China they have restricted in such a way that a family cannot have more than one child ; for the second child they have to take the permission of the Government ; the mother cannot give birth to the second child without the permission of the Government. Even in that country they have been following family planning in such a stringent manner. The Bill which has been brought forward by my hon, friend, Mr. Rajagopal Naidu, has some stringent measures. The time is not opportune to adopt such stringent measures in our country because if we adopt such stringent measures here or pass such an Act or frame

[Shri Bishnu Prasad]

such a law, then the Opposition Parties will go to the people and say, "The ruling Party has passed such an Act under which you cannot have more than two children" because the Bill provides that a family cannot have more than two children But the fact remains that, unless we take some stringent measures, it will not be possible to bring down the growth rate in our country. The population growth has created difficulties in the field of employment. We have still 37 per cent of our people living below the poverty line who do not have a house to live and food to eat. Government has been trying its best to provide all the basic amenities to the people and we expect that by the end of the Seventh Plan from 47 per cent it will come down to 21 per cent. We have still the problems of education, housing, transport, and so on, and this population growth has slowed down the rate of our progress in giving our people a better standard of living.

The countries facing the biggest threat of falling incomes are those where the population is increasing at the rate of three per cent or more in a year. Countries like Kenya and Equador are having more than three per cent population growth But some east Asian countries like Korea, Taiwan, Hongkong and Singapore have achieved a remarkable success in reducing the birth rate. China has been able to reduce its birth rate in such a way that they have been able to tackle the problems of unemployment and housing better. Japan has been able to halve its birth rate from 34 to 17 per thousand in a decade from 1947, but in our country it has taken three decades to bring it down from 43 to 33. Therefore, in our country we have to give a proper thought to this problem, and in the interest of the country, we must frame a law in due time to bring down the population in a manner in which we can provide to our people a better standard of living.

With these words, I conclude.

श्री राजेश कुमार सिंह (फिरोजाबाद) : सभापति महोदया, श्री नायडू साहब का यह बिल, जिसका मकसद है—

'to restrict the growth of population in the country'.

बहुत ही महत्वपूर्ण है। इस बिल के सम्बन्ध में उन्होंने जो मंशा जाहिर की है तथा जो चिन्ता व्यक्त की है मैं भी उससे सहमत हूं। देश की आबादी जिस तरह से बढ़ रही है उससे बहुत सी समस्याएं सामने खड़ी हो गई हैं। बेरोजगारी, बेकारी, भुखमरी—ये सारी समस्याएं जनसंख्या की वृद्धि के साथ जुड़ी हुई हैं इसलिए हमारे देश में इसकी ज्यादा चिन्ता होनी चाहिए। यह चिन्ता हमारे देश में ही नहीं, बल्कि सारे विश्व में बनी हुई है। विश्व की आबादी को यदि आप देखें तो विश्व "एनुअल ग्रोथ रेट" 1.72 परसेन्ट है और ऐसा मत है कि 2000 ई० तक यह 1.46 परसेन्ट हो जायगी। अब जहां तक हमारे देश का सम्बन्ध है यदि 2.2 परसेन्ट की ग्रोथ रेट इसी रफ्तार से चलती रही तो दुनिया की आबादी इस शताब्दि के अन्त तक 6.1 बिलियन हो जायगी और 2095 तक 10.5 बिलियन हो जायगी।

अब आप तुलना कीजिए— डवेल्प्ड कन्ट्रीज और डवेलपिंग कन्ट्रीज के बीच में। डवेलप्ड कन्ट्रीज की आबादी की ग्रोथ रेट इस समय 0.69 परसेन्ट है जो सन 2000 तक उम्मीद की जाती है 0.4 परसेन्ट हो जायगी। हमने पता नहीं इसमें क्या टारगेट फिक्स किया है, फिर भी हमको कोई टारगेट अवश्य फिक्स करना चाहिए कि हम वर्तमान ग्रोथरेट को कहां तक ले जायेंगे।

अब मैं इस बिल के सम्बन्ध में थोड़ी सी चर्चा करनी चाहता हूं—भारत की जनसंख्या इस समय जिस तरह से बढ़ रही है, यदि यह बढ़ोत्तरी कायम रही तो आने वाली शताब्दी तक हम चाइना से आगे बढ़ जायेंगे। चाइना जनसंख्या मे दूसरे नम्बर का राष्ट्र हो जायेगा। इस समय चाइना की ग्रोथ रेट 1.2 परसेन्ट है, थाइलैंड ने अपनी बर्थ रेट को गिराया है, उनके यहां 46.6 परसेन्ट से गिर कर 20.6 परसेन्ट हो गई है। फिलीपीन्ज, श्रीलंका, कोलम्बिया, क्यूबा, जमका और कोस्टारिका आदि देशों ने अपनी ग्रोथ रेट को रोकने का प्रयास किया और इसमें सफलता प्राप्त की है। इनकी सफलत

का कारण क्या है ? उनकी सफलता का प्रमुख कारण यह है कि उन्होंने फैमिली प्लानिंग के उस पार्ट में जहां विमेन-एजुकेशन की बात आती है सबसे ज्यादा महत्व दिया है। खासकर चाइना ने अपने ग्रामीण अंचल में फैमिली प्लानिंग कार्यक्रम के अन्तर्गत महिलाओं के हैल्थ रिफार्म्स पर ज्यादा जोर दिया है तथा इस क्षेत्र में उनको शिक्षित और जागृत करने का प्रयास किया है। लेकिन अफसोस यह है कि हमारे देश में हम अभी तक वहां नहीं पहुंच पाए हैं।

कुछ मुद्दे ऐसे हैं—जैसे मैं रंगा साहब के भाषण को पढ़ रहा था उन्होंने कहा है कि सरकार को भिन्न-भिन्न राजनीतिक दलों से इस दिशा में विचार-विमर्श करके लेजिस्लेटिव मेजर्ज लेने चाहिये, कुछ कानून बनाने चाहिए। जहां तक इस देश में कानून बनाने का प्रश्न है—बहुत सी चीजें इसमें सामने आती हैं—जैसे धार्मिक प्रवृत्ति, मनोवैज्ञानिक और पुरानी रूढ़ियां, जिन्हें आप रोक नहीं पायेंगे। एक माननीय सदस्य कह रहे थे कि हमारी जनता रिजीम में हमने उसका बहुत ज्यादा फायदा उठाया। यह बात गलत है, वह फायदा हमने नहीं उठाया······

श्री गिरधारी लाल व्यास : रिजीम में नहीं, चुनाव में उठाया है।

श्री राजेश कुमार सिंह : जहां तक मैं समझता हूं—आपने कानून तो बना दिया, लेकिन उसका सही इस्तेमाल नहीं किया। उसका इस्तेमाल कुछ स्वार्थी लोगों ने अपने तरीके से किया और सरकार उसमें मौन बनी रही। उसके नतीजे पूरे देश के पैमाने पर देखने को मिले। अब इसके उपाय क्या हैं। पहला तो यह है कि कानून बनाएं लेकिन कानून बनाने से पहले यह सोच लेना चाहिए कि आपके कानून को लागू करने वाले लोग कितने ईमानदार हैं और वे कानून पर कितना अमल करवायेंगे। किसी अधिकारी ने यह कह दिया कि फैमीली प्लानिंग के अन्तर्गत चार पांच लोगों की नसबन्दी करवा दी जाए, तो प्रोमोशन मिलेगा। अब कुछ लोग 10 लोगों की नसबन्दी करवा देंगे और वे ऐसे लोगों की करवा देंगे, जिनकी शादी न हुई हो। तो यह निगेटिव एप्रोच नहीं होनी चाहिए बल्कि पोजीटिव एप्रोच होनी चाहिए और ऐसे लोगों को प्रोत्साहन देना पड़ेगा, जो लोग फैमिली प्लानिंग पर अमल कर रहे हैं। इस विधेयक में माननीय सदस्य ने उल्लेख किया है कि किसी के निर्धारित बच्चों से ज्यादा बच्चे हो जायें, तो उसके खिलाफ कार्यवाही की जाए। मैं कार्यवाही करने की बात नहीं करता। मैं तो यह कहना चाहता हूं कि ऐसा सरकारी कर्मचारी, जिसने फैमिली प्लानिंग से अपने आप को नियंत्रित कर रखा है और इस कार्यक्रम में सहायक है, उसके करेक्टर रोल में इस का उल्लेख होना चाहिए और उसको प्रोमोशन मिलना चाहिए और यह नहीं होना चाहिए कि अगर किसी के तीन बच्चों की बजाए चार बच्चे हो गये, तो उसके खिलाफ कार्यवाही होगी, जैसा कि विधेयक में कहा गया है। मैं इस बात को नहीं मानता हूं।

आज ऐसे बहुत से लोग हैं, जो बेचैलर हैं और हमारी मंत्री महोदया भी हैं। एक जमाना था आजादी का और यह आपके जमाने की बात है कि अधिकांश लोग, जो सेनानी थे, वे विवाह नहीं करते थे। उन्होंने विवाह नहीं किया और अपने जीवन में सारे समाज को ही अपना परिवार समझा। इसके पीछे एक मंशा थी कि वे आजादी की लड़ाई में लगन से लगेंगे। आज भी कुछ ऐसी ही स्थिति है लेकिन अब जो एक प्रश्न उठता है, वह सोशल सेक्यूरिटी का है। परिवार बनाने की सबसे बड़ी जरूरत यह है कि आने वाले दिनों में जब वृद्धावस्था होगी, तो हमारे बच्चे हमारी देख-भाल करेंगे। आज जबकि सोशल सेक्यूरिटी की कोई व्यवस्था नहीं है, तो ऐसे लोगों को प्रोत्साहन नहीं मिलता। ऐसी व्यवस्था होनी चाहिए कि जो लोग अपने परिवार को सीमित रखना चाहते हैं और अपने परिवार को बढ़ाना नहीं चाहते उनको कुछ प्रोत्साहन मिले। गांवों और देहातों में कई कारणों से लोग अपने परिवार को बढ़ाना चाहते हैं। वे सोचते हैं कि हमारे ज्यादा बच्चे होंगे, तो वे मजदूरी का काम करेंगे और खेती में हमारी मदद करेंगे। कुछ लोग इसलिए परिवार बढ़ाना चाहते

[श्री राजेश कुमार सिंह]

हैं कि आबादी बढ़ेगी, तो दूसरों पर प्रभाव पड़ेगा और एक यह भी कारण है कि बुढ़ापे में बच्चे हमारे काम आयेंगे। तो यह जो अन्धकार उनके दिमाग में है, इसको निकालने की जरूरत है। कुछ सदस्यों ने यहां पर एकोनामिक्स और मार्क्स की थ्योरी की चर्चा की। इस पर उन्होंने यहां पर बहस चलाई। मैं कुछ हद तक उनसे सहमत हो सकता हूं कि एजूकेशन आएगी, तो खुशहाली आएगी लेकिन शिक्षा और खुशहाली आएगी कहां से इतनी बड़ी आबादी में।

मैं आपको बताऊं कि मैं नीदरलैंड गया था। वहां पर एक मिनिस्टर बता रहे थे कि हमारे यहां एक बहुत बड़ी प्राब्लम अनएम्प्लायमेंट की खड़ी हो गई है। एक छोटा सा देश है, जोकि आलीशान देश है और यहां पर सड़कों पर जायेंगे, तो पायेंगे कि कारों की कतारें खड़ी हैं लेकिन लोग दिखाई नहीं दे रहे हैं। वह मुल्क भी बेरोजगारी के बारे में सोच रहा है कि हमारे यहां बेरोजगार लोग बढ़ रहे हैं। वहां की आबादी 14 मिलियन है, फिर भी वह सोचता है कि बेरोजगारी बढ़ गयी। मैंने उनसे कहा कि आपके यहां कितने बेरोजगार बढ़ गये। वे कहने लगे कि हमें 1200 गिल्डर बेरोजगारी भत्ता देना पड़ रहा है। जो देश इतना सम्पन्न है, समृद्ध है और जहां सड़कों पर जायें, तो लोग दिखाई नहीं देते, वह भी इस तरह से सोचता है और हमारे यहां दिल्ली में और अन्य शहरों में भीड़-की-भीड़ चली जा रही है और बनारस और आगरा की गलियों में शाम को जाएं, तो चलने को जगह नहीं मिलेगी, हमें भी जनसंख्या की वृद्धि के बारे में सोचना पड़ेगा। एक आश्चर्य की बात और मैंने वहां पर देखी। वहां की पार्लियामेंट के सामने प्रदर्शन हो रहा था। एबोर्शन बिल आया हुआ था। रोमन कैथोलिक्स एक तरफ प्रदर्शन कर रहे थे और उसको रिफार्म करने वाली दूसरी तरफ जबकि वहां पर एबोर्शन कानूनन वैलिड है लेकिन और व्यापक बनाने के लिए वहां कानून लाया जा रहा था। तो उनके वहां भी लोगों को इस बात की चिन्ता है। अब धर्म के टकराव की जो बात है, उसको भी आपको देखना चाहिए। लोगों के अन्दर जो यह संकीर्णता है, मेरा ख्याल है कि धार्मिक लोगों को पहल करने के लिए आवाहन करना चाहिए और जो मनों में अन्धकार है, उसको दूर करना चाहिए और खास तौर से इसमें महिलाओं की भूमिका सबसे बड़ी होनी चाहिए। तभी यह सफल हो सकता है।

फैमिली प्लानिंग कार्यक्रम के बारे में मैं आप को ध्यान दिलाना चाहूंगा। आपके फैमिली कार्यक्रम तो बहुत अच्छे बनते हैं लेकिन आपके इसके टारगेट्स पेपर में कुछ होते हैं और अजीब कुछ और होते हैं। आप सोचते कुछ हैं और उसका रिजल्ट कुछ और निकलता है। मैं आपको कोट करके बताता हूं—

> "The Ministry fixed a target of 7.8 million sterilisation for this terminal year of the Sixth Plan, a jump of nearly 2 million over the previous years 5.9 million. The fact that it is now settled for 5.95 million sterilisation this year clearly shows the less ambitious and more realistic approach of the authorities."

आपने कभी 7.5 कर दिया। फिर आपको वास्तविक ज्ञान हुआ तो आप लौट आए। आपने एलोकेशन कुछ की और एक्सपेन्डीचर कुछ किया। क्या आपने कभी देखा है कि आपने जितना एलोकेशन किया था उतना एक्सपेंडीचर हुआ था नहीं? आप कहते हैं कि आपके फैमिली प्रोग्राम चल रहे हैं। वे क्या चल रहे हैं? आल इंडिया रेडियो पर खबर आ जाती है कि कुछ कैम्प लगाए गए, कुछ नेता वहां चले गए और उनका उद्घाटन कर दिया। इस तरह देश में फैमिली प्लानिंग कार्यक्रम नहीं चलेगा।

आप बस्तियों में जाकर देखिए कि छोटे-छोटे बच्चे नंगे घूम रहे हैं। एक तरफ आपके परिवार नियोजन के कार्यक्रम चल रहे हैं दूसरी तरफ आपकी गन्दी बस्तियों में, शहरों की गलियों में बच्चों की आबादी बढ़ रही है। पढ़े-लिखे समाज में, सभ्य समाज में तो बच्चों की संख्या कम हो रही है

क्योंकि उस समाज ने परिवार में नियन्त्रण रखा हुआ है लेकिन गरीब और दरिद्र लोगों में बच्चों की संख्या बढ़ रही है। वे गलियों और मोहल्लों में नंगे घूम-फिर रहे हैं। क्या इससे देश में क्राइम नहीं बढ़ेगा, भुखमरी नहीं बढ़ेगी ? हम बढ़ती हुई जनसंख्या पर नियन्त्रण करने की जरूरत है।

हमारे समाज में कुछ पुराने तरीके थे। लोग ब्रह्मचर्य का पालन करते थे। जीवन के कुछ विधि-विधान थे। आपने मैरिज के बारे में नियम बनाए हैं। क्या कभी आपने देखा है कि 12-13 साल की बच्चियों की शादी हो जाती है ? आपने कानून बना दिया कि इस आयु से कम की आयु की बच्ची का विवाह नहीं होगा। क्या आपके इस कानून पर अमल होता है ? नहीं होता है। आपको इस कानून पर अमल कराने की कोशिश करनी चाहिए। अगर छोटी बच्चियों की शादी होगी तो उनके बच्चे भी पहले आयेंगे। उन माताओं का स्वास्थ्य भी ठीक नहीं रहेगा, आने वाली जेनरेशन का स्वास्थ्य भी अच्छा नहीं रहेगा। आपको इस कानून पर सख्ती से अमल कराना चाहिए। कानून आपके पास हैं लेकिन उन पर अमल नहीं होता है।

फैमिली प्लानिंग में मोटीवेशन बहुत काम कर सकता है। इससे लोग स्वेच्छा से परिवार-नियोजन करेंगे। इसके लिए आपको ग्रामीण अंचलों में जहां कि अधिकांश लोग अशिक्षित हैं, धार्मिक प्रवृत्ति के लोग हैं, परम्पराओं में जकड़े हुए हैं वहां काफी प्रयत्न करने होंगे। जब तक आप उनके अन्धविश्वासों को नहीं तोड़ेंगे तब तक ग्रामीण अंचलों में काफी सफलता आपको मिलने वाली नहीं है।

मेरे दोस्त यह बिल लाये है। यह बिल बहुत अच्छा है। ऐसे ही आपके और भी बहुत से कानून हैं। सामाजिक सुधार के कानून, बाल विवाह पर रोक के कानून हैं। लेकिन उन पर अमल नहीं हो रहा है। उन पर भी आप सख्ती से अमल कराएं। अपनी शिक्षित बहनों को भी अपनी ग्रामीण अंचलों की महिलाओं को यह बोध कराना है कि उन्हें अपने स्वास्थ्य के बारे में सोचना है। हमारी ग्रामीण अंचलों की महिलाएं अपने अस्तित्व को नहीं समझ पातीं, वे तो यह समझती हैं कि उनके पति का अस्तित्व ही सब कुछ है। उन्हें समझाना होगा कि उनका स्वास्थ्य अच्छा रहेगा तो उनका परिवार भी अच्छा रहेगा और वह आगे बढ़ेगा।

आपको इस कार्यक्रम के अन्दर एक रचनात्मकता लानी होगी। इस बिल से तो मैं आशा नहीं करता कि इस सम्बन्ध में कुछ हो सकेगा लेकिन सरकार से जरूर अनुरोध करता हूं कि वह इस पर गम्भीरता से विचार करे। यह राजनीतिक दलों का प्रश्न नहीं है कि कोई राजनीतिक दल इससे राजनीतिक उपलब्धि हासिल करना चाहता है। सरकार को चाहिए कि देश के सभी विद्वानों और समझदार लोगों को बुलाकर विचार करे और इस निष्कर्ष पर पहुंचे कि इस देश में बढ़ती हुई आबादी को किस तरह से रोका जाए।

इतना कहते हुए मैं अपनी बात समाप्त करता हूं।

श्री गिरधारी लाल व्यास (भीलवाड़ा) : सभापति महोदया, जो बिल श्री नायडू ने प्रस्तुत किया है, उसका मैं कद्र करता हूं। मगर जो प्रावधान उसमें उन्होंने रखे हैं, वे हमारे लिए इतने उपयुक्त नहीं होंगे जितने कि हमने वालेंट्री तरीके से इस व्यवस्था को इस देश में लागू करने की कोशिश की है। आबादी का दबाव हमारे ऊपर बहुत बड़ा है। हमारी जितनी भी योजनाएं हैं, पहली पंचवर्षीय योजना से लेकर छठी पंचवर्षीय योजना तक, वे सब पापुलेशन ग्रोथ की वजह से कामयाब नहीं हुईं। हमारे पिछड़ेपन, बेरोजगारी, गरीबी का मुख्य कारण हमारी पापुलेशन है। अभी हमारे कम्युनिस्ट भाई इसका जिक्र कर रहे थे और पापुलेशन, गरीबी और पिछड़ेपन का मुख्य कारण योजनाओं का सही क्रियान्वयन न होना बता रहे थे। उनका कहना था कि योजनाओं के जरिए से हम लोगों का स्टेंडर्ड आफ लिविंग बढ़ा पाते और उनको रोजगार-धन्धा ज्यादा से ज्यादा दिला पाते। इसके जरिए हम निश्चित रूप से अच्छी

[श्री गिरधारी लाल व्यास]

व्यवस्था बना पाते और पापुलेशन की ग्रोथ को रोक सकते थे। ये सब बातें उन्होंने कही हैं, इनके बारे में हमारी सरकार ने बहुत बड़ा काम देश भर में किया है। खासतौर से छठी पंचवर्षीय योजना में हमने उस कार्यक्रम को तेजी से चलाया है और ग्रामीण-अंचल को भी टच करने की कोशिश की कोशिश की है, जिसको अभी तक टच नहीं किया गया था। खास कर वहां जहां लोग गरीबी की रेखा से नीचे हैं। जिनकी संख्या वहां पर भिन्न-भिन्न बताई जाती है। विरोधी पक्ष के लोग कुछ संख्या बताते हैं और सरकार कुछ संख्या बताती है। मगर जितने भी लोग हैं, उन लोगों के लिए कार्यक्रम बनाए गए हैं और वे कार्यक्रम निश्चित तरीके से सराहनीय और प्रशंसनीय हैं। उनसे अच्छा काम हुआ है और काफी लोगों को हम गरीबी की सतह से ऊंचा उठा सके हैं। इस दिशा में काफी काम हुआ है। इसलिए इस प्रकार के कार्यक्रमों के जरिए से हमने ग्रामीण अंचल को भी इसमें लिया है और उनका स्टैंडर्ड आफ लिविंग बढ़ाने की व्यवस्था की है। इस कार्यक्रम को ग्रामीण क्षेत्रों तक पहुंचाने की कोशिश की है। बन-[illegible] और स्टैंडर्ड आफ लिविंग की ओर ध्यान दिया गया है।

आज सबसे आवश्यक बात यह है कि इस व्यवस्था को ग्रामीण क्षेत्रों में सुचारू रूप से चलाने की आवश्यकता है। टारगेट आप मुकर्रर कर देते हैं हर एक प्रांत के लिए कि इतने आपरेशन होंगे, इतने लूप लगाए जाएंगे। लेकिन व्यवस्था ठीक प्रकार से संचालित नहीं हो पाती। फण्ड भी आप दे देते हैं लेकिन जब तक इन सारी चीजों को आप नहीं देखेंगे तब तक यह कार्यक्रम पूर्ण रूप से सफल नहीं हो सकता। ग्रामीण क्षेत्र में अगर एक भी केस खराब हो जाता है तो उसका पूरे क्षेत्र पर बहुत बुरा असर पड़ता है। आपने दूरबीन के जरिए नसबन्दी की व्यवस्था कर दी है और अन्य प्रकार के आधुनिक तरीकों की व्यवस्था भी कर दी है मगर आफ्टर सर्विस की ओर ध्यान नहीं दिया जाता। इस तरह की व्यवस्था की जानी चाहिए जिससे लोगों पर अच्छा असर हो और लोगों का ज्यादा से ज्यादा सहयोग मिल सके। इन चीजों को ब्लाक लेबल पर और ग्राम लेबल पर पहुंचाने की आवश्यकता है। एक रोज मन्त्री महोदय बता रहे थे कि बहुत से ऐसे अस्पताल हैं जहां पर डाक्टर नहीं हैं, नर्सेस, कम्पाउन्डर नहीं हैं। ऐसी स्थिति में इस कार्यक्रम को किस प्रकार से क्रियान्वित किया जाएगा। आफ्टर केयर की नितांत आवश्यकता है। ग्रामीण क्षेत्रों में इसके लिए विशेष ध्यान देने की आवश्यकता इसलिए है कि अगर एक भी केस खराब हो जाता है तो उसका बहुत बुरा असर पड़ता है। सारी मेहनत बेकार हो जाती है। सब लोग यही कहते हैं कि आपने इलाज के लिए कोई व्यवस्था नहीं की है। इसलिए, इस प्रकार की व्यवस्था हमारे इस कार्यक्रम के अन्दर होनी चाहिए ताकि यह कार्यक्रम ज्यादा से ज्यादा सम्पन्न हो सके और पापुलेशन ग्रोथ, जो इतनी तेजी के साथ हो रही है, उसको रोक सकें। आंकड़ों के अनुसार जितनी पापुलेशन पहले बढ़ती थी, उससे अब नीचे आ गए हैं। हमारी कोशिश है कि हम और नीचे आएं। उसके बाद ही यह व्यवस्था ठीक हो पाएगी। 1947 में आबादी कितनी थी, आज क्या है और सन् दो हजार में कितनी हो जाएगी? इस प्रकार के आंकड़े अगर देखें तो हमारे सारे प्लान विफल हो जायेंगे। इसलिए, इस व्यवस्था को ठीक तरह से इम्प्लीमेंट करने की आवश्यकता है। मैडिकल फैसिलिटीज के सम्बन्ध में भी व्यवस्था होनी चाहिए। प्रि-मैडिकल केअर और आफ्टर मैडिकल केअर होनी चाहिए। गांवों में महिलाओं के स्वास्थ्य सम्बन्धी आपने क्या व्यवस्था की है? कागजों में तो सब आंकड़े दे दिए होंगे कि हमने इतने अस्पताल और पी०एच०सी० सेन्टर खोल दिए हैं। जब तक उनके देखभाल की व्यवस्था नहीं होगी तब यह कार्यक्रम सुचारू रूप से लागू नहीं हो सकता। गांव के लोग पढ़े-लिखे नहीं हैं। लेकिन फिर भी महिलाओं और पुरुषों में इसका काफी प्रचार हुआ है और वे जागृति के रास्ते पर आए हैं। बच्चा होने से पूर्व जो मैडिकल केअर होनी चाहिए, वह तो गांवों में कहीं पर भी उपलब्ध नहीं है। आपने तो कह दिया है कि "हैल्थ फार आल इन 2,000 ए०डी०"। इसको किस प्रकार

से सम्पन्न करायेंगे। मुझे तो बड़ा ताज्जुब होता है कि यह कार्यक्रम कैसे पूरा हो पाएगा? आज आपने आंकड़े दे दिए हैं कि छठी पंचवर्षीय योजना में इतने सेन्टर खोलने की व्यवस्था है। लेकिन, वे आज तक खुले ही नहीं हैं। आपने कहा है कि दस हजार पर एक पी०एच०सी० सेन्टर खोलेंगे। हमारे गांव में तो एक लाख की आबादी पर एक पी०एच०सी० सेन्टर है। उससे आप कैसे एक्सपेक्ट कर सकते हैं कि वह सारी पापुलेशन की देखभाल कर लेगा? हैल्थ फार आल का जो कार्यक्रम आप बना रहे हैं, यह बड़ी खुशी की बात है। लेकिन इसको किस प्रकार से इम्पलीमेंट करेंगे? इसका इम्पलीमेंटेशन तो राज्यों के जरिए से होता है। उनके पास इतने साधन हैं ही नहीं और न आप उनको इतने साधन उपलब्ध कराते हैं। इस तरीके से यह व्यवस्था नहीं चल पाएगी। जब तक आप चार-चार या पांच-पांच हजार की पापुलेशन पर डिस्पेंसरियां, पी०एच० सी० सेन्टर और हैल्थ वर्कर्स तथा दाइयों की व्यवस्था नहीं करेंगे तब तक ये सारे कार्यक्रम कामयाब नहीं हो पायेंगे। इस कार्यक्रम को सफल बनाने के लिए स्टैण्डर्ड आफ लिविंग भी बढ़ाना पड़ेगा। जब तक खाने के लिए प्रोटीन, पहनने के लिए कपड़ा, रहने के लिए अच्छा मकान नहीं होगा तब तक ऐसी व्यवस्था चल नहीं पाएगी। अच्छे घरों में ज्यादा बच्चे पैदा नहीं होते जबकि गरीब के घर में ज्यादा बच्चे पैदा होते हैं। उसका मुख्य कारण यही है कि उनके स्टैण्डर्ड आफ लिविंग में बहुत बड़ा अन्तर है। इसलिए, इसको बढ़ाने की आवश्यकता है। खेती-बाड़ी और एक माननीय सदस्य ने लैण्ड रिफार्म, धन का बंटवारा और रोजगार की व्यवस्था के लिए भी कहा है। जब तक यह व्यवस्था नहीं होगी तब तक उनका स्टैण्डर्ड आफ लिविंग नहीं बढ़ पाएगा। हमारे देश में पावर्टी लाइन के नीचे जो इतनी बड़ी पोपुलेशन है, उसको पावर्टी लाइन से ऊपर लाने के लिए आपने कार्यक्रम तो बनाए हैं मगर वे कार्यक्रम ऐसे नहीं हैं कि उनके जरिए इन 37 प्रतिशत से अधिक लोगों को पावर्टी लाइन से ऊपर लाया जा सके।

अभी हमारे एक आसाम के भाई बोल रहे थे कि हम सन् 2000 तक इस प्रतिशत को 10 तक ला देंगे। यदि आप इस देश में हर साल बढ़ने वाली पोपुलेशन को ध्यान में रखते हुए पावर्टी लाइन से नीचे रहने वालों का प्रतिशत सन् 2000 तक दस प्रतिशत ले आते हैं, तो मैं उसको बहुत बड़ी उपलब्धि मानूंगा। आपने सातवीं पंचवर्षीय योजना का जो एप्रोच पेपर हमको दिया है, उसके अन्दर इस दिशा में काफी कदम उठाने की बात कही गई है, आप ग्रामीण क्षेत्रों में बहुत बड़े पैमाने पर सारी व्यवस्थाएं करने की कोशिश करेंगे, लेकिन इन सारे कार्यक्रमों के बावजूद भी क्या आप तेजी के साथ देश के विकास कार्यों की गति बनाए रख सकेंगे? यह प्रश्न भी विचारणीय है कि इन सारे कार्यों के बाद भी क्या हम अपने उद्देश्य में सफल हो सकेंगे? इसीलिए मैंने कहा कि जहां हमें इन सारे कदमों को उठाना चाहिए, वहीं जैसा हमारे राजेश जी जिक्र कर रहे थे, हमारे देहाती क्षेत्रों में इन कार्यक्रमों के सफल इम्पलीमैंटेशन के सामने बाल-विवाह की कुरीति आड़े आती है। देश में बहुत से ऐसे इलाके हैं जहां गांवों में छोटे-छोटे बच्चों की शादी हो जाती है और पापुलेशन के बढ़ने का मुख्य कारण यह भी है। वैसे तो हमने अपने देश में शारदा एक्ट लागू कर रखा है और उसके अनुसार 18 साल से कम उम्र की लड़की तथा 21 साल से कम उम्र के लड़के की शादी कानूनी तौर पर वैध नहीं है, मगर हमारे गांवों में दो-दो और चार-चार साल के बच्चों की शादी कर दी जाती है। मैं समझता हूं कि यह कुरीति भी हमारी पोपुलेशन ग्रोथ में महत्वपूर्ण भूमिका अदा करती है। इस दिशा में भी कुछ कदम उठाने की आवश्यकता है, ताकि इस कुप्रथा को रोका जा सके। वैसे हमारे यूरोपियन कन्ट्रीज में तथा कुछ दूसरे देशों में लोग 30-30 और 40-40 की उम्र में जाकर कहीं शादी करते हैं। इसी कारण उनके यहां कम बच्चे होते हैं जबकि हिन्दुस्तान में ज्यादा बच्चे होते हैं। एक यह भी कारण है जिससे हम अपनी योजनाओं को सफलतापूर्वक इम्पलीमेंट नहीं कर पाते। हमारे यहां इन हालात के चलते रहने के कारण

[श्री गिरधारी लाल व्यास]

पोपुलेशन ग्रोथ दूसरे देशों की अपेक्षा ज्यादा है। इसलिए ऐसी व्यवस्था का होना भी नितान्त आवश्यक है। (व्यवधान)

माननीय सभापति महोदया, एक और सुझाव ऐसा है जिसको मैं यहां कह नहीं सकता। मैं सरकार से यही निवेदन करना चाहता हूं कि जब तक हम इस प्रकार के कार्यक्रम नहीं बनायेंगे, इन कुरीतियों को नहीं रोकेंगे, तब तक इस समस्या पर काबू नहीं पाया जा सकता। इस समय जो बिल यहां पेश हुआ है, उससे तो कोई फायदा नहीं हो सकता क्योंकि हमने पहले ऐसा करके देख लिया है, जबर्दस्ती करने से हमारा राज चला गया। इसलिए अब लोगों को समझाने की जरूरत है, उनको एजूकेट करने की जरूरत है। जब तक हम इन कुरीतियों को नहीं रोकेंगे, कोई फायदा नहीं हो सकता। अब सब लोग समझ गए हैं कि जबर्दस्ती से काम नहीं कराया जा सकता। हमें गांव के लोगों को समझाना चाहिए। गांवों में किसी काश्तकार के जब तक तीन-चार लड़के नहीं होते, वह सन्तुष्ट नहीं होता क्योंकि उसके अनुसार एक भेड़-बकरियां चराएगा, दूसरा खेती में मदद करेगा और इसी तरह से बाकी भी कुछ दूसरे काम करेंगे। उनके दिमाग में यह एक बहुत बड़ी धारणा घर कर गई है। इसलिए जब तक हमारा स्टैन्डर्ड ऑफ लिविंग नहीं बढ़ेगा, लोगों के दिमाग से ऐसी धारणा नहीं निकलेगी, लोगों की भावना नहीं बदलेगी, तब तक हमारा पोपुलेशन ग्रोथ नहीं रुकेगा। इन शब्दों के साथ मैं प्रस्तावक महोदय से चाहता हूं कि वे अपने बिल को वापस ले लें और सरकार से निवेदन करूंगा कि इस सम्बन्ध में कुछ ऐसे कदम उठाए जाएं जिससे पोपुलेशन ग्रोथ को रोका जा सके और उन योजनाओं को कार्यान्वित करके देश से गरीबी और बेरोजगारी जैसी समस्याओं को दूर किया जा सके।

MR. CHAIRMAN : The time allotted for this Bill was upto 4-53 p.m. That time is now almost over. The Minister will take about 20 minutes to reply. Still there are five Members. If each Member takes even five minutes, 25 minutes will be needed, plus 20 minutes i.e. 45 minutes in all. So, I think the House would like to extend the time for this Bill at least by another 45 minutes. But you will have to stick to the time. If each member takes only five minutes, then we can finish it by 5.30 P.M. So, we extend the time upto 5.30 P.M. Till 5.30 p.m. we will be discussing this subject.

श्री रामावतार शास्त्री (पटना) : सभानेत्री जी, आबादी नियन्त्रण की समस्या बहुत ही महत्वपूर्ण समस्या है और आबादी में कमी आनी चाहिए इस बात का कोई भी विरोध नहीं कर सकता। यह वाजिब बात है कि जनसंख्या पर नियन्त्रण लाया जाय। असल झगड़ा पैदा होता है कि यह किस प्रकार से लाया जाय? इस नीति का अमल कैसे किया जाय? 1930 में जब हमारा देश एक था उस समय आबादी 30 करोड़ थी, लेकिन पाकिस्तान बन जाने के बाद आज हमारी आबादी 1981 की जनगणना के अनुसार 68 करोड़ कुछ लाख है। लेकिन अब मेरे ख्याल से 70 करोड़ तक पहुंच चुकी होगी। तो इस गति से जनसंख्या में वृद्धि हो रही है। इसके कारण क्या हैं?

हमारा देश बहुत गरीब है, ज्यादा गरीबों की संख्या है। उनके सामने जो समस्यायें हैं उनसे हम सब परिचित हैं। गरीबी मिटाना जनसंख्या को रोकने के लिए आवश्यक है, शिक्षा भी आवश्यक है, उनकी चेतना बढ़ाना भी आवश्यक है। लेकिन मूलभूत बात अगर देखें तो गरीबी से इसका सम्बन्ध है जनसंख्या वृद्धि का। हम अपने देश में ही देखते हैं जो लोग पढ़े-लिखे हैं, आर्थिक स्थिति जिनकी अच्छी है उनके बच्चे कम होते हैं। लेकिन देहातों में जब जाते हैं तो खेत मजदूरों को देखते हैं, हरिजनों, आदिवासियों को देखते हैं, क्योंकि उनका संसार बहुत ही सिमटा हुआ होता है इसलिए उनकी आबादी ज्यादा बढ़ती है। इसलिए सम्पन्नता लाना, लोग गरीबी रेखा के ऊपर आएं, उनकी धीरे-धीरे आर्थिक स्थिति अच्छी बने इस तरफ सरकार का ध्यान जाना चाहिए। लेकिन अभी इस तरफ जो कुछ होता भी है वह पूरी-पूरी

अमल में नहीं आता। दूसरी तरफ जनसंख्या बढ़ती जा रही है। तो गरीबी को मिटाने पर ज्यादा जोर डालना चाहिए। लेकिन अभी सरकार ज्यादा से ज्यादा पैसा परिवार कल्याण के नाम पर खर्च कर रही है। ठीक ही कहा एक माननीय सदस्य ने इन पैसों में से बहुत का दुरुपयोग होता है। तो दुरुपयोग को रोकना चाहिए, उसका सदुपयोग हो इसकी व्यवस्था सरकार को करनी चाहिए। और दूसरी तरफ गरीबी कैसे मिटे इसके लिए विभिन्न योजनाएं जो सरकार बनाती है वह सन्तोषजनक तो नहीं होती हैं, फिर भी उनका कार्यान्वयन नहीं होता है। उनका कार्यान्वयन होना आवश्यक है।

दूसरी तरफ समाजवादी मुल्कों को देखिए, वहां आबादी बढ़ाने की होड़ है, इनाम दिए जाते हैं ताकि आबादी बढ़े। सोवियट रूस हो, या पिछले साल हमारा पार्लियामेंट का एक डेलीगेशन पूर्वी जर्मनी गया था वहां बहुत कोशिश करते हैं लेकिन इसके बावजूद आबादी बढ़ती नहीं है। समाजवादी देशों में आबादी बढ़ना, सम्पत्ति बढ़ना समझते हैं। अगर वहां दो हाथ पैदा होते हैं तो वह समझते हैं कि काम करने वाला, धन पैदा करने वाला पैदा हो गया है।

हमारे यहां आबादी बढ़ना अभिशाप माना जा रहा है। घर में अगर ज्यादा बच्चे हो जाते हैं, ठीक है कि मां-बाप उसे अभिशाप नहीं मानते, लेकिन समाज वही मानता है, अगर घर में बच्ची पैदा हो जाती है तो सचमुच में उसे अभिशाप माना जाता है क्योंकि उसके बड़ा होने पर दहेज आदि के चक्कर में जाना पड़ता है। यह परेशानी की बात मानी जाती है।

एमर्जेन्सी के जमाने में नसबन्दी का सिलसिला बहुत चलाया गया, लेकिन उसका क्या हश्र हुआ, यह हमारे सामने है। नतीजा यही है कि जोर-जबर्दस्ती से आप जनसंख्या पर नियन्त्रण नहीं रख सकते। उनकी आर्थिक स्थिति सुधारकर, शिक्षा-दीक्षा देकर, सहूलियतें देकर, प्रोत्साहित करके, समझा-बुझाकर ही आप ऐसा कर सकते हैं। यही एक रास्ता है।

यह ठीक ही कहा गया है कि कम उम्र में शादी नहीं करनी चाहिए। इस पर हमें भी विचार करना चाहिए, हम भी समाज के नेता हैं, रहबर हैं, रास्ता दिखाने वाले हैं। राजनीतिक नेता, सांसद्, विधान सभा सदस्य वगैरह भी क्या अपने बच्चों की शादी कानून के अनुसार करते हैं ?उत्तर है, नहीं करते हैं, पहले कर देते हैं। जब हमने 18 और 21 की उम्र का कानून बनाया है तो उसका सख्ती से पालन करना चाहिए, अगर कोई तोड़ता है तो उस पर नियन्त्रण करने की कोशिश होनी चाहिए, लेकिन ऐसा होता नहीं है।

मैंने एक सवाल उठाया था, जब डा० कर्णसिंह यहां पर स्वास्थ्य मन्त्री थे। मैंने कहा था कि हमारे 500 से अधिक 800 सांसद् हैं, हम समाज के नेता हैं, रास्ता बतलाने वाले हैं, कानून बनाने वाले हैं। हम लोगों की स्थिति क्या है ? प्रत्येक सांसद् के कितने-कितने बच्चे हैं, जरा इसका तखमीना बतलाइये ? डा० कर्णसिंह ने जवाब दिया कि बड़ा दिलचस्प सवाल है, जवाब भी दिलचस्प होगा, इसका अलग से सवाल दीजिये। जब मैंने अलग सवाल किया तो उस वक्त के अध्यक्ष श्री बलिराम भगत ने मेरे उस प्रश्न को स्वीकार ही नहीं किया और उन्होंने मुझे बुलाकर कहा कि अगर इसको स्वीकार करेंगे, तो हम जानते हैं कि बहुत सारे मन्त्रियों और सांसदों व विधायकों के बच्चे ज्यादा हैं, हम समाज का नेतृत्व करते हैं तो इसका असर समाज पर बुरा पड़ेगा।

मेरे कहने का अर्थ यह है कि हम अपने को समाज का नेता कहने वाले जो हैं, सरकार चलाने वाले हैं, क्या फैमिली प्लानिंग, आबादी पर नियन्त्रण करने का हम लोगों का भी कोई जिम्मा है या नहीं ? मैं मन्त्री महोदय से जानना चाहूंगा कि उनके और हमारे सहयोगियों की स्थिति क्या है ? इस पर भी कोई नियन्त्रण होगा या नहीं, या हम लोग छुट्टा सांड की तरह हर जगह चलते जायेंगे ? इस पहलू पर भी सरकार को ध्यान देना चाहिये। सरकारी अधिकारी, सरकारी कर्मचारी, राजनीतिक नेता, राजनीतिक दलों के नेता, जो

[श्री रामावतार शास्त्री]

इस तरह का प्रचार करते हैं, उनकी स्थिति क्या होगी ?

ब्लाक अस्पतालों में नसबन्दी के लिये और और औरतों के आपरेशन के लिये जो केन्द्र बनाये गये हैं, उनकी स्थिति दयनीय है। वहां सफाई नहीं है, आपरेशन करने की साज-सज्जा ठीक नहीं है, बिस्तर ठीक नहीं है। वहां देखभाल ठीक नहीं होती जिसकी वजह से उनको बीमारियों का शिकार होना पड़ता है। आपको उस तरफ भी ध्यान देना चाहिये ताकि लोगों को परेशानी न हो।

श्रीमती विद्या चेन्नुपति (विजयवाड़ा) : सभापति महोदय, मैं यह एन्टी-पापुलेशन एक्सप्लोजन बिल इन्ट्रोड्यूस करने के लिए श्री राजगोपाल नायडू को धन्यवाद देती हूं।

हमारे देश में जनसंख्या बहुत बढ़ती जा रही है और यह हमारे लिए एक बहुत बड़ी प्राबलम बन गई है। मैंने इस बारे में कुछ डैटा कलेक्ट किया है। उसके अनुसार पापुलेशन की दृष्टि से भारत का संसार में दूसरा स्थान है। 1981 में उसकी पापुलेशन 684 मिलियन थी। हमारे देश का एरिया 3.28 मिलियन स्क्वेयर किलोमीटर है, जबकि पूरे संसार का एरिया 135.89 मिलियन स्क्वेयर किलोमीटर है। 1911 में हमारे देश में पापुलेशन का ग्रोथ रेट 5.42 परसेंट था, जबकि 1981 की सेन्सस के अनुसार वह 186.84 परसेंट हो गया है। इससे पता लग सकता है कि हमारी जनसंख्या कितनी बढ़ रही है।

आजादी मिलने के बाद हमारे देश का बहुत इकानोमिक डेवेलपमेंट हुआ है। बहुत सी नई-नई इन्डस्ट्रीज स्थापित हुई हैं। जहां तक एग्रीकल्चरल डवेलपमेंट का सम्बन्ध है, पहले एक एकड़ में चार पांच बैग अनाज पैदा होता था, जबकि आज एक एकड़ में तीस चालीस बैग अनाज पैदा होता है। एग्रीकल्चर में हमने तीन चार गुना उन्नति की है। लेकिन जितनी इकानोमिक डेवेलपमेंट हुई है, उतनी ही जनसंख्या बढ़ती जा रही है, जिसके कारण डेवेलपमेंट का लाभ कम होता है।

जनसंख्या पर कंट्रोल करने के लिए गांवों में अस्पताल बनाए गए हैं और फैमिली वेलफेयर कैम्प भी लगाए जाते हैं। लेकिन उनमें आम जनता के लिए जितनी सुविधाएं होनी चाहिए, वे हम नहीं दे सकते हैं। इसलिए आज यह आवश्यक हो गया है कि हम आम लोगों के विचारों में परिवर्तन करें। हमारी प्राइम मिनिस्टर ने गांवों में फैमिली वैलफेयर कैम्प और लोगों के माइन्ड को चेंज करने के लिए ओरियंटेशन कैम्प इन्ट्रोड्यूस किए थे, ताकि लोग अपनी इच्छा से आपरेशन कराएं।

आज हमें सोचना चाहिए कि इतना काम करने के बाद भी हमें सफलता क्यों नहीं मिली है। अगर हम फैमिली प्लानिंग को कम्पलसरी करें, तो कुछ लोग कहेंगे कि हम पर दबाव डाला जा रहा है। हम लोगों में मेंटल चेंज करने की कोशिश कर रहे हैं, लेकिन आम जनता का यह विचार है—तेलुगु में हम कहते हैं : नारु पोसिन वारे नीरु पोस्तारु, अर्थात् भगवान् बच्चों को देता है, वही उनका पालन भी करेगा। हम लोगों की इस भावना को चेंज करने की कोशिश कर रहे हैं।

आज हमारे सामने यह प्राबलम है कि क्या हम फैमिली प्लानिंग को कम्पलसरी करें या कोई और उपाय करें। हमने देश की जनता के सामने नारा रखा है : हैल्थ फार आल। लेकिन आज गांवों के हास्पिटल्स में डाक्टर और नर्सें नहीं हैं और मेडिसन्ज भी नहीं हैं। मैं मन्त्री महोदया से पूछना चाहती हूं कि सरकार ने गांवों में जो हास्पिटल बनाए हैं, क्या वहां मेडिसन्ज भी होती हैं या नहीं, मेडिसन्ज के लिए जो बजट रखा जाता है, क्या उसका पूरा इस्तेमाल होता है या नहीं, सरकार जहां फैमिली प्लानिंग को बुक करती है, क्या वहां डाक्टर भी भेजती है या नहीं।

दूसरी बात यह है कि अधिकतर डाक्टर्स शहरों में ही रहना चाहते हैं, गांवों में नहीं जाना चाहते

हैं। इसका कारण यह है कि शहरों में तो उनके लिए फैसिलिटीज रहती हैं लेकिन गांवों में कोई फैसिलिटीज नहीं होती हैं। गांवों में उनके रहने के लिए मकान तक नहीं होते हैं। यह एक बहुत बड़ी प्राबलम है। इसलिए मेरा सुझाव है कि गांवों में डिस्पेंसरी के साथ-साथ डाक्टर के रहने के लिए मकान बनाकर भी देने चाहिए। इसके साथ-साथ मेरा सुझाव यह है कि गांवों में जो डाक्टर रखे जायें, उनको कुछ ज्यादा एलाउन्स दिया जाए ताकि वे वहां जाने के लिए खुशी से तैयार हो सकें। इस तरह की आप उनको कुछ फैसिलिटीज दे सकें तो बहुत अच्छा रहेगा।

इसके अलावा मैं मन्त्री जी का ध्यान इस बात की ओर भी दिलाना चाहूंगी कि अस्पतालों में इक्विपमेंट्स की भी बड़ी कमी रहती है। यहां पर केवल फर्स्ट एड के लिए ही कुछ सामान रहता है। मेरा सुझाव है कि वहां पर आपको आपरेशन वगैरह करने के लिए जिस इक्विपमेंट की आवश्यकता होती है, उसका प्रबन्ध भी करना चाहिए। इस तरह की कुछ फैसिलिटीज देकर आप गांव वालों को फैमिली प्लानिंग के लिए मदद करें, यह मेरी सलाह है।

*SHRI M. KANDASWAMY (Tiruchengode) : Madam Chairman, my hon. friend, Shri P. Rajagopal Naidu has focussed the attention of the House on the serious issue of population explosion through his Anti-Population Explosion Bill. Since the population growth has assumed such serious dimensions, he has been compelled to bring forward this Bill. As the hon. Members, who preceded before me, have highlighted the serious consequences of unchecked population growth, I will confine myself to certain issues which have become the stumbling block in the effective implementation of family welfare schemes.

When in 1928 the founder-member of Dravidian Movement, Thanthai Periyar started preaching the necessity for family control measures, he was confronted with the question—how can the humanbeings check the dispensation of God who is the architect of human society ? Today the very same people who raised this question have become the ardent advocate of family control schemes. It is not we alone in India who have realised the necessity of controlling the population growth. All over the world there is great realisation about this. If we do not control population growth, the human-flood will devastate the earth, as havoc is created by the natural calamity of floods. The control of population is very much necessary for the very survival of human society.

I am not in agreement with the idea of imposing fines etc. as has been adumbrated in the Bill. In case of employees, who beget more than two children, one-fifth salary cut has been proposed. Similarly, in the case of affluent people, a fine of Rs. 20 and in the case of others a fine of Rs. 10 have also been proposed in this Bill of my friend. By such penalties we will not be able to control the population. I do not approve of negative approach of this kind. There should be positive approach which will be appealing to the people.

The present population in India is about 70 crores and if this present rate of increase continues, then we will be 100 crores by the end of 20th Century. Can we stop this rapid growth by such penal measures ? No, it will be counter-productive.

Firstly, the common people must be told in their own day-to-day language as to what will be the consequence of their own future generation, if population growth is not contained. They must be made to understand the efficacy of adopting family welfare measures, which are for their good.

Secondly, those, who take to family welfare schemes, should be given encouragement and incentives. The people who go in for vasectomy and tubectomy operations must be given per head Rs. 1000/- Presently a paltry sum is being given to them. Adequate financial allocation must be made to the Health Department for this purpose.

Thirdly, the Primary Health Centres in

*The original speech was delivered in Tamil.

[Shri M.Kandaswamy]

the rural areas woefully lack in basic amenities for implementing family welfare schemes. There should be abundant availability of contraceptives in Primary Health Centres. The midwives who work in PHCs must be dedicated and committed workers to the cause of family welfare measures. Each PHC must be given audio-visual asids for publicity purposes. For one Block one mobile van must be supplied for propagating family welfare measures and for supplying contraceptives etc. to the people. Presently, the laproscopic sterilization system in India has not been successfully implemented. I demand that greater attention must be given for effective implementation of sterilization, vasectomy and tubectomy operations, which are the sure methods for containing population growth.

Fourthly, for the employees of both the Central and the State Governments, one additional increment must be given to those who restrict their families to two children ; in fact, I suggest that they should also get one promotion in their cadre. This will create an atmosphere of enthusiasm for others to emulate. It should also be ensured through law, if necessary, that those employees who get more than two children must be denied the educational concessions and other concessions. We should study the successful systems that have been adopted in China and we should try to implement them in India with suitable modifications, if necessary.

The population control schemes must be made applicable to the people belonging to all religions in the country. The law in this regard must be applicable to all irrespective of caste, creed, community and religion. Presently there are some religious inhibitions for practising family control schemes. Such religious taboos do not find a place in modern societies elsewhere. There should be a law forbidding such religious injunctions in regard to family welfare schemes.

Similarly, the affluent sections voluntarily take to family control methods, as they have other avenues of recreation and entertainment. But for the poor, procreation is the only recreation. They do not have money or opportunities for recreation outside their homes. It is very necessary to have recreation centres in rural areas, free of any charge.

Population explosion leads to increasing poverty, which in turn result's in social evils like prostitution etc. If we want to eradicate poverty, then population control must be given the prime place in our scheme of activities. By organising loan meals we are not going to drive out poverty from our country. This is just a palliative, not a permanent cure for the malady of population growth. Can we eliminate the modern scourge of unemployment by these loan meals ? Unemployment is the direct consequence of population explosion. We should have quick-yielding economic programmes so that the twin evil of poverty and unemployment can be eradicated, which in turn will have a salutory effect on population growth.

None in this House can deny that the growth in crimes in our country is the direct consequence of powerty and unemployment, which is bequeathed to the society by unchecked population growth. We have to get out of this vicious circle by effective implementation of time-bound and low-cost economic programmes for the downtrodden in the country, whose number is estimated to be 40 crores.

I will refer to two important issues relevant to this problem and conclude my speech. During the seven-year rule of D.M.K. Government in Tamil Nadu, under the chief-ministership of Dr. Kalaignar Karunanidhi, who is known for his contagious dynamism, family planning schemes were effected vigorously. The D.M.K. Government implemented Prime Minister Indira Gandhi's directives in regard to family planning schemes throughout Tamil Nadu. The State Government was able to bring down the population. Unfortunately, what is the reward that the State has got for this ? Tamil Nadu had 41 seats in Lok Sabha. Because of fall in population, this number got reduced to 39. Is it the incentive for the State of Tamil Nadu which

implemented family planning schemes for the good of the country as a whole ? Similarly, since the Central Finance Ministry and the Planning Commission allocate funds to the State on the basis of population, Tamil Nadu has started getting lesser financial allocation on account of decline in population. Now, the 8th Finance Commission has also recommended devolution of central funds to the States on the basis of population. Again, Tamil Nadu will get lesser funds.

17.15 hrs.

[SHRI CHINTAMANI PANIGRAHI *in the Chair*]

I do not think that the Members would disagree with me if I say that this kind of injustice to the States which implement family planning schemes effectively runs counter to our Prime Minister's stress on family planning schemes. If this is allowed to continue, then it will reverse the trend. Even the States which are in the forefront in the matter of family planning schemes will be disinclined to implement them.

Before I conclude, I would demand that 41 Lok Sabha seats should be restored to Tamil Nadu and the system of financial allocation on the basis of population must be modified if the Government is determined to curb population growth. You know, Sir, that our Prime Minister was honoured recently by UN with a Medal for implementing population control schemes. In order to sustain the faith reposed in our Prime Minister by international community, we must give all encouragement to the States implementing effectively the family planning schemes.

With these words, I resume my seat.

श्री भीम सिंह (झुन्झुनू) : माननीय सभापति महोदया, मैं राजगोपाल नायडू साहब के बिल का समर्थन करता हूं परन्तु इस बिल में जो खामियां रह गई हैं, उनको मैं बताना चाहूंगा ।

इसमें एक धारा जोड़ी जानी आवश्यक है और वह धारा इसमें छूट गई है । वह धारा यह है कि एक पत्नी के मौजूद होते हुए दूसरा विवाह करने के ऊपर रोक लगाई जाए । हमारे यहां देश में एक से ज्यादा विवाह लोग धर्म की आड़ में और सामाजिक रीतियों के आधार पर करते रहते हैं । इस पर रोक लगाना बहुत आवश्यक था क्योंकि यह बिल जो है यह पापुलेशन की वृद्धि रोकने के बारे में है । यह एन्टी-पापुलेशन एक्सप्लोजन बिल है । एक से ज्यादा शादी होने पर पापुलेशन में वृद्धि होती है और इसको आप रोक नहीं सकते । हमारे समाज में कुछ ऐसे तबके हैं, जो यह कहते हैं कि हमारे धर्म में छूट है कि हम एक से ज्यादा शादी करें, पर देश पहले है और धर्म पीछे है । धर्म में कुरीतियों की छूट नहीं हो सकती अगर समाज को सुधारना है और देश की आबादी को रोकना है । धर्म की आड़ में एक से ज्यादा शादी करने की लोग छूट लेना चाहते हैं । इस पर रोक लगानी ही पड़ेगी । अगर किसी की पत्नी की मृत्यु हो जाए, तो मुझे आपत्ति नहीं है । अगर किसी का डाइवोर्स हो जाए, तो मुझे आपत्ति नहीं है । अब यह कहना कि मेरे धर्म में चार शादियां करने की छूट है, तो धर्म में तो और भी बहुत सी बातें होती हैं । पहले धर्म में नर-बलि की बात करते थे, तो क्या आप आज ऐसा करने की छूट देंगे । इसलिए मेरा कहना यह है कि इस चीज को रोकना बहुत आवश्यक है ।

दूसरा एक निवेदन और करना चाहता हूं । मैं क्लाज 5 की तरफ सदन का ध्यान आकर्षित करना चाहता हूं, जिस क्लाज में एक पैनल क्लाज रखा हुआ है । उसमें यह दिया हुआ है :

> "If a person is already an official, he shall pay one-fifth of his salary as fine for every extra child to which that person gives birth to the government."*

For non-official it has been provided that :

> "A person, who is non-official, and has more than two children, he shall pay 20…"

इसमें एक प्रोवाइजो जोड़ने का मैं सुझाव दूंगा

[श्री भीम सिंह]

और यह प्रोवाइजो यह है :

"Provided this Clause would not apply to Defence Services.

डिफेन्स सर्विसेज में एक परम्परा बनी रहती है। मैंने देखा है कि गांव के एक परिवार के बहुत से लोग फौज के अन्दर हैं और पुश्त-दर-पुश्त एक परिवार के लोग फौज में नौकरी करते आए हैं और बड़ी लड़ाइयों में और सैकेन्ड वर्ल्ड वार में एक-एक आदमी के पांच-पांच लड़के लड़ाई के अन्दर गए हैं, जिनमें से तीन-तीन और चार-चार लड़के मारे गए हैं। इसलिए डिफेन्स सर्विसेज के जो परसोनेल हैं, उनके लिए यह पाबन्दी नहीं होनी चाहिए क्योंकि उनके लड़के लड़ाई में जाते हैं और मारे भी जाते हैं। इसलिए यह जो क्लाज है, इसमें डिफेन्स सर्विसेज के लिए मैं एक प्रोवाइजो एड करने की सिफारिश करता हूं।

एक बात और कहना चाहता हूं कि फैमिली प्लानिंग के अन्दर जो आजकल आपरेशन्स होते हैं और खास तौर पर महिलाओं के आपरेशन्स होते हैं, उनके लिए एक्सपर्ट्स होने चाहिए। देखा यह गया है कि जहां भी ये कैम्प लगते हैं, वहां पर लोगों को 100, 100 और 50, 50 रुपये का प्रलोभन दिया जाता है और डाक्टरों को भी कमीशन मिलता है और मास आपरेशन्स चलते हैं और डाक्टर लोग अंधाधुंध तरीके से आपरेशन करते हैं। आपरेशन करके महिला को छुट्टी दे देते हैं लेकिन उस महिला को बाद में कोई खराबी होती है और वह दोबारा अस्पताल में भर्ती होना चाहती है, जनरल होस्पिटल में भर्ती होना चाहती है, तो उसे भगा देते हैं और इससे वह बहुत तकलीफ पाती है और कई केसेज में तो डैथ्स भी हुई हैं। उसका असर यह होता है कि गांव या मोहल्ले में रहने वाली जो दूसरी महिलाएं होती हैं, वे यह कहती हैं कि अमुक महिला की हालत आपरेशन के बाद ऐसी हो गई थी और तुम नजदीक मत जाना वरना मौत हो जाएगी। हमारे यहां 80 परसेन्ट देहात हैं और देहात के लोगों को इस बारे में जानकारी कम है, उनमें जागृति कम है। इसलिए यह बहुत जरूरी हो गया है कि ऐसे आपरेशन्स के लिए एक्सपर्ट्स होने चाहिए और जिन डाक्टरों के हाथों से गड़बड़ हो या कोई खराबी हो, तो उनके खिलाफ एक्शन होने का प्रोविजन भी इसमें होना चाहिए। इससे लोगों को आपरेशन कराने के लिए प्रोत्साहन मिलेगा। आबादी को बढ़ने से रोकने के लिए कोई दो राय नहीं है।

अन्त मे मैं यह निवेदन करूंगा कि आपरेशन्स के बाद जो औरतें तकलीफ पाती हैं, उसकी रोकथाम होनी चाहिए और एक्सपर्ट्स के द्वारा आपरेशन होना चाहिए और धर्म की आड में जो चार-चार शादियां होती हैं, उनको रोकने के लिए एक प्रोविजन होना चाहिए

irrespective of caste, creed and religion.

SHRI B.K. NAIR (Quilon): Mr. Chairman, Sir, The problem before the country is that every thirty years we are doubling our population. Whatever we do in planning is washed away by the population growth. I would only suggest the remedial measures.

My main point is that governmental activities are spreading over a vast area covering a large portion of our population, as for example, Government employment, municipal employment, employment by the local bodies, and then giving of aid, house plots, granting loans etc. So governmental activities are covering a vast area of population, at least 70 per cent of the population. So, some sort of discrimination should be made against the people who do not contain their families. If it is a question of admitting a third child in the school, we should not give admission. If it is a question of giving employment for a third child, even then whether it is Government employment or industrial employment or whatever it is, we should not give employment to the third child. Even in respect of granting a loan, a man with a third child should be prohibited from getting the benefit. Our friend was telling that the idea of family planning is spreading to the villages. Of course, that may be true. But the only way of dealing with this problem is that we should touch the belly, by not giving

employment etc. Unless you do that, it is very difficult to check the population. Even in the application forms, you should put a column that the applicant should specify whether he is having more than two children. In this way, positive discrimination should be made in the matter of granting benefits.

There are industries in the country. Every industrial unit should be persuaded to launch propaganda about family planning among the employees. In fact they are in a position to do it because they have got greater control of the employees. In South India one organisation is giving the benefit of Rs. 1000 to a woman who volunteers for operation. Like that the population can be controlled. On the one side you can give incentives for operation etc. to the people and on the other side, there should be disincentives and positive discouragement against increasing the number of children. Even punitive action should be taken. I am told that in China a girl child that is born is killed on the spot in the villages. The villagers there believe that a girl child is a curse. That is the report that I read in the papers. Even with that they are not satisfied because there is a vast growth of population there. But we do not do so here.

So, positive discrimination should be there to discourage and check the growth of population. Even in respect of issuing ration cards, you should put some curbs. You cannot go on giving the ration cards to the increasing children indiscriminately. This sort of activity by the Government should be welcome. The Government can do something positively in this matter. So, I suggest that some steps like this should be taken.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : Sir, I am grateful to all the hon. Members who have participated in the debate on this non-official Bill. As such it is a very important topic. When I listened to some of the hon. Members, particularly Prof. Chakraborty—I know he is an economist and I was expecting a concrete suggestion from him.

MR CHAIRMAN : Prof. Chakraborty, I think the Minister is referring to you.

KUMARI KUMUDBEN M. JOSHI : I have listened to some of the Members—nearly 18 Members have participated in the debate. Fortunately I was listening to Prof. Chakraborty, who is a Professor of Economics and I was expecting from him that he will give some concrete suggestions so far as the problem of population is concerned.

Inspite of that, the way in which he expressed his views, I was a little bit confused, whether he is supporting the family welfare programme or he wants to say something else. But he, unfortunately, politicalised the thing. We do not want to make this subject as a political subject. We want to involve the people, want to make this movement as the peoples movement. Population problem has direct relevance to the socio-economic programmes.

Some of the Members expressed their view and I share their sentiment that inspite of systematic economic growth in the field of agriculture, industry, science and other developmental activities including technology, the fruit of development has not reached the masses because of the simultaneous growth in the population in the country.

Prof. Chakraborty was giving some suggestions. I would like to say something. He said population has nothing to do with the socio-economic conditions. Here is a Report from the ICMR. This report gives how much we spent only for providing food to the children.

For a child between the age group of 1 to 3 we had to spend Rs. 120/- per month. Between the age group of 4 to 6 we spend Rs. 160/- per month. Between the age group of 10 to 20 we spend Rs. 230/- per month and between the age group of 10 to 12 we spend Rs. 211/- per month. So, it has direct relevance to the population. When we say on the one hand that agricultural production is on the increase, industrial production is on the increase, but it has direct relevance.

Secondly, Government has rightly recognised the need to control population and

[Kumari Kumudben M. Joshi]

that is why our hon. Prime Minister included it in the 20 Point Programme along with other socio-economic development programmes. But when this programme was included, it was clearly mentioned that it should be voluntarily implemented. In this regard some of the hon. Members have given some suggestions. I think it is not with the philosophy to implement the way in which we want to implement the programme. Unless we involve the people, unless we make it the peoples movement, I do not think the country will be able to achieve the goal. We have achieved the target. I want to give figures. There is peoples involvement. That has helped us to achieve the target which we fixed. That is why I disagree with some of the hon. Members who suggested some dis-incentive or coercion. We do not believe in coercion. My Government does not believe in coercion. Any sensible person will not agree to that. This is an individual problem. Unless individualism is involved, unless individual is convinced, unless family is involved, I do not think we will achieve it. We do not want to copy programmes of other countries. We have to see the psychological background of our people. Keeping that in view the hon. Prime Minister said it has to be done through voluntary agencies and involvement of voluntary agencies is very necessary.

In 1983, in Parliament itself, we have approved the National Health Policy. In the National Health Policy we have clearly mentioned that net reproduction rate of one by 2,000 A.D. at this level the following specific goals have been set :

Birth Rate	20 per thousand
Death Rate	9 per thousand

Infant mortality rate below 60 per thousand and like that the effective couple protection rate. When I am talking of the effective protection, I would like to give some figures to the House. As a result of our programme what we set through the voluntary agencies or through the State Governments, in the last two or three years the couple protection rate has shown an increase.

As a result of the performance in the last two or three years, the couple protection rate has shown a sharp increase. At the end of March, 1982, the couple protection was 23.7% and at the end of March, 1983, it was 25 9% and at the end of March, 1984, it was 29.3%. That means, the couple protection during 1983-84 was 50% more than that of 1982-83.

One of the hon. Members has just asked about the outlay expenditure for the family planning programmes. I would like to inform the House that during the 4th Five Year Plan, i.e. during 1969-74, the total outlay was Rs. 285.76 crores and the expenditure was Rs. 284.43 crores. In the Fifth Five Year Plan, 1974-78, the outlay was Rs. 285.65 crores and the expenditure was Rs. 408.98 crores. The Sixth Five Year Plan started from 1978— I am not talking about the rolling plan. I am talking of the Sixth Plan from 1978 to 1980. The outlay was Rs. 228 crores and the expenditure was Rs. 226.06 crores.

Some of the hon. Members raised some of the problems which the villagers are facing. I would like to say that so far as the infrastructure is concerned, we are trying to guide the State Government to provide them some guidelines also to see that all the primary health centres should have at least one doctor and other medical staff. All the time we are in constant touch with the State Government to see whether they are implementing the programme in the right earnest. One of our lady Members said, doctors are not willing to go to the villages. I would like to say that we have asked the State Governments to provide some incentives to the doctors who give preference to go to villages for service. Now, it is for the States also to see how best they can accept our advice.

Now, we have appointed Guide in each village having one thousand population. So far as the infrastructure is concerned, our hon. Members should also help us a little bit because in their constituencies also, the whole programmes cannot depend only on the infrastructure. The Government provides the infrastructure but every-body should take a little care and if there is any

programme which requires improvement, they can better contact the State Governments also because it is the State Governments which have to implement the programmes So far as the family planning programme is concerned, 100% grants is given by the Central Government.

MR. CHAIRMAN : After the Minister's statement, the Members will be inspired.

KUMARI KUMUDBEN M. JOSHI : Sir, I would like to give some figures of achievement. During the Sixth Five Year Plan, in 1980-81, the target for sterilisation was 2.9 millions against that the achievement was 2.05 millions. I.U.D. target was 0.79 millions against that the achievement is 0.63 millions. The target for CC users including OP was 5.54 millions against which the achievement was 3.81 millions. I would not like to go into the details. But in 1984 85, the target fixed was 5.96 millions and the achievement up to June, 1984 is 0.48 millions in respect of sterilisation The targets for I.U.D. and C.C. users are 3.04 and 11.00 millions respectively. As a result of the performance in the last two or three years, the couple protection rate has increased from 23.7% in 1982 to 29.3% in 1984. I can say further that the total number of acceptors of all methods of family planning was about 11 millions during 1982-83.

During 1983-84, it has reached a level of 14.4 million, about 30% more than in the previous year, an all-time high. It was possible for this to happen because of the involvement of voluntary agencies, in which the involvement of participants is more. If we had used coercion or some other method, we would not have been able to achieve the goal.

As a result of family planning programme, 37 million births are estimated to have been avoided during the period 1971-81. Had these births taken place, the growth rate would have been about 3% instead of 2.5% as observed during the decade 1971-81.

An hon. Member asked about the growth-rate. The level of growth-rate during 1977-89 is 2.24%. Now our goal is to reach 1.90% in 1985, and 1.66 in 1990 and 1.20 by 2,000 AD.

Some hon. Members complained about family planning services. We have provided the services. Unless you create the confidence among the parents that the medical services which we are supposed to provide are provided, they will not come forward for family planning. We have provided the infrastructure and facilities and that is the reason why families are coming forward to implement the programme.

Unless you provide treatment to the children, it is not possible to involve the parents in the family planning programme. The vaccination performance during 1983-84 is as follows :—

(Number in lakhs)

Vaccine	1983-84
DPT	101.6
Polio	69.5
BOG	139.6
DT	97.2
Typhoid	54.3
TT. 10 years + 15 years	45.4
TT (Preg. Women)	74.5

I would like to inform Shri Satyasadhan Chakraborty that the total number of children born in our country every year is 2.2 million. We are supposed to immunise these children. The programmes we are implementing are the Immunisation Programme, Protein and Nutrition Programme and besides this, we are providing facilities of schools, clothing, and education, to children. When Shri Satyasadhan Chakraborty expresses his views next time in any forum on the subject it is better he gives some concrete suggestions instead of giving

[Kumari Kumudben M. Joshi]

this type of political suggestions.

The House is aware that a high level Body, an Advisory Council has been constituted to implement the family planning programme and to review and analyse the implementation of the family welfare programme. This Council is headed by the hon. Minister of Health. There are on it representatives from the voluntary organisations, social scientists, industrialists, publ c leaders and economists. All are advising and reviewing the programme as to how best we can implement the programme and what could be the strategy for the future.

Shri Rajagopal Naidu is not here. He has mentioned that there should be penalty for extra child. But this Council, the highest Advisory Council, in its meeting suggested and advised that no incentive should be given for those who have small families as that would amount to punishing those who have no choice in the matter and to harshness against children. If we accept this type of suggestions, who will be the victims ? The victims will be the new-born children.

We would not like to accept this type of suggestions which would affect development. Therefore, we disagree with all those points.

The hon. Members are quite aware that we are talking of the involvement of the voluntary agencies and individuals also. We have given some incentives. This is a hundred per cent Centrally sponsored scheme.

We have now introduced awards for the States and Union Territories who perform well under this Programme. The Family Welfare Performance Awards for States/Union Territories for the year 1982-83 were as follows :

In Group I we have given the First Prize to Maharashtra—Rs. 2.5 crores ; and the Second Prize to Haryana. Group II : First Prize to Punjab and Second Prize to Karnataka. Group III : First Prize to Madhya Pradesh ; no Second Prize was declared in this Group. Group IV : Himachal Pradesh. Group V : Dadra and Nagar Haveli.

Some of the States and Union Territories have introduced Green Cards to the couples who have accepted family planning after having two children ; these are Orissa, Tamil Nadu, Karnataka, Himachal Pradesh, Arunachal Pradesh, Chandigarh and Dadra and Nagar Haveli.

Some of the States and Union Territories have introduced the lottery system to the couples who come forward to accept the family planning programme. These are Haryana, Tamil Nadu, Himachal Pradesh, Rajasthan, Orissa, Gujarat, Madhya Pradesh, Karnataka and Kerala ; Chandigarh, Pondicherry and Dadra and Nagar Haveli.

About the question of disincentives, Government, in principle, is not going to accept it.

Mr. Rajagopal Naidu with all his sentiments and good feelings has brought forward this Bill. Unfortunately, he is not present here. I would like to appeal to him to withdraw his Bill keeping in view the achievements, keeping in view the philosophy which we have accepted, keeping in view the people's participation in the programme—because now it has become a people's movement and we want to strengthen it as a people's movement and we are going in that direction. At this juncture, instead of helping us, instead of making this a more popular programme, he has come forward with this Bill. This type of legislation may create problems. So, I request the House to give its consent for the withdrawal of the Bill ; I earnestly request all the hon. Members because when 18 Members have participated in this debate, I can very well appreciate their sentiments ; they are also equally concerned so far as growth of population is concerned. I congratulate them, I appreciate their concern, and I request them to give their consent for the withdrawal of the Bill and help us in making this a people's movement, with people's participation, individual participation.

SHRI SATYASADHAN CHAKRABORTY : Sir, just one clarification. My

subject is not Economics. My subject is Political Science. That is number one. Number two, I did not make any political speech. I only said that economic development is the main factor. I would just like to quote that in India...

MR. CHAIRMAN : You can only seek some clarification...

SHRI SATYASADHAN CHAKRABORTY : In India, the decennial growth of population in different States—I am just quoting ; this is necessary because this explains something...

MR. CHAIRMAN : Not at this stage.

SHRI SATYASADHAN CHAKRABORTY : Only one point. The Minister will have to explain why is it that, comparatively, the advanced States in India have had a lesser growth rate than that of the backward States in India. What is the reason ?

MR. CHAIRMAN : You are expanding.

PROF. N.G. RANGA (Guntur) : He is making another speech. He has already made a long speech.

MR CHAIRMAN : I am putting the motion to vote. The Mover is not here.

MR. CHAIRMAN : Now I shall put the motion to the vote of the House.

The question is :

> "That the Bill to provide for measures to restrict the growth of population in the country be taken into consideration."

The Motion was negatived

THE HIGH COURT AT ALLAHABAD (ESTABLISHMENT OF A PERMANENT BENCH AT BAREILLY) BILL

MR. CHAIRMAN : Now we go to the next Bill.

Shri Harish Rawat.

SHRI HARISH RAWAT : Where is the Law Minister, Sir ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : I am representing him.

SHRI SATYASADHAN CHAKRABORTY : You are Defence Minister. You can defend the country. But how can you represent him ?

SHRI K.P. SINGH DEO : We will lawfully defend the country.

SHRI HARISH RAWAT : Being the mover, I am satisfied. Sir, I beg to move :

> "That the Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Bareilly be taken into consideration."

माननीय सभापति महोदय, हमारी डेवलपिंग इकनामी के साथ हमारा जुडिशियल सिस्टम भी उसी प्रकार का होना चाहिए ताकि जनता की भावना के अनुरूप उनको चीप और सब्स्टेंशियल जस्टिस मिल सके।

इस हाउस में एक से अधिक बार इस बात को उठाया गया है और माननीय सदस्यों की हमेशा यह भावना रही है कि हमारे देश का प्रेजेन्ट जुडिशियल सिस्टम कई मामलों में हमारी आवश्यकता को सर्व नहीं करता। इसी कारण जनता में और जनता के चुने हुए प्रतिनिधियों में काफी असन्तोष है। इसका एक कारण यह भी है कि हमारी जितनी जुडिशियल आर्गेनाइजेशन्ज हैं, उन तक सामान्य आदमी की पहुंच नहीं है, विशेष तौर पर हाई कोर्ट तक।

कई राज्यों से हाईकोर्ट की बेंच दूसरी जगहों पर भी स्थापित करने की मांग है। उत्तर प्रदेश, महाराष्ट्र, असम, बिहार के अलावा इस प्रकार के और भी कई प्रान्त हैं जहां के लोगों ने इस प्रकार की मांग उठाई है। सरकार ने यही सोच-समझकर